NOTICE

In continuation of the Notification dated 16th December 2024, regarding Christmas Vacation 2024, it is hereby notified for the information of Advocates and Parties-in-person that the Division Bench presided over by **the Hon'ble Shri Justice Shivkumar Dige and the Hon'ble Shri Justice Advait M. Sethna** from 21st December 2024 to 26th December 2024 has issued following directions :-

1. The Court will assemble at 11.00 a.m. on 24th December 2024.

2. No mentioning of matters is permitted. Circulation will be granted by way of praecipe only.

3. Circulation praecipes be submitted to the Associate/ Sheristedar, as the case may be, by 23rd December 2024 till 10.00 a.m.

4. Praecipe shall be brief and must contain following particulars :
   i. Date of filling of the matter.
   ii. Date of impugned order/cause of action.
   iii. Urgency to move vacation court.

5. In the event, any matter is mentioned and it is found that there is no urgency, heavy costs may be imposed.

6. Only matters in which circulation is granted will be listed on board.

By Order

sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay

Date : 19th December 2024